NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 462/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: M/s. Videocon D2h Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Counsel Mr. Zal Andhraryina alw Mr. Aniluch Das, Pulkitesh Dutt Tiwelijs Shallul Amarchand Mangaldas

ORDER CSP 462/230-232/NCLT/MB/MAH/2017 CSP 471/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter tomorrow 27.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/- X

B.S.V. PRAKASHKUMAR Member (Judicial)